

NOTICE

As directed, kindly take notice that the D.B.-V comprising Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Chandra Shekhar Jha will not hold court today i.e. on 11th May, 2026. Cases listed before their Lordship's Board shall stand over for the day.

Urgent roster matters/cases listed before Hon'ble D.B.-V, and those cases that have been fixed for today may be mentioned before Hon'ble D.B.-VII.

Take further notice that the D.B. comprising of Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Dr. Anshuman will sit at 1.05 P.M. in Chambers instead of court no. 15.

Take also notice that Hon'ble Mr. Justice Bibek Chaudhuri will take up the matter through virtual mode at 2.15 P.M. instead of "After In Chambers case of 3.30 P.M."

Take notice that Hon'ble Mr. Justice Chandra Shekhar Jha will sit singly at 11.30 A.M. in court no. 108 and will take up the Provisional list-I printed in today's daily cause list.

Patna High Court

Dated, 11th May, 2026

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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